## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:750 ANSWERED ON:01.03.2013 SUBSIDISED DIESEL FOR FISHERMEN Bajirao Shri Patil Padamsinha ;Bhagora Shri Tarachand;Das Shri Khagen

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has made any assessment of the requirement and supply of diesel for fishermen using mechanised boats/trawlers in the country during the last three years and the current year;

(b) if so, the details thereof, year-wise;

(c) whether the Government has received requests from States including Maharashtra to provide diesel at subsidised rate to fishermen using mechanised boats/trawlers;

(d) if so, the details thereof State/UT-wise; and

(e) the action taken by the Government thereon?

## Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a) & (b): No, Madam.

(c) to (e): Ministry of Petroleum and Natural Gas had received several representations highlighting the hardships being faced by fishermen consequent to the decision regarding supply of Diesel to fishermen under bulk category at non-subsidized price.

After consideration of the matter, the Government has decided that w.e.f. 07.02.2013 the supply of Diesel to the fishermen consumer pumps should be at the price applicable for retail outlets of the OMCs